

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 231 of 2012

Dated : 6th August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Jindal Stainless Ltd. Appellant(s)

Versus

Dakshin Haryana Bijli Vitran Nigam & Anr. Respondent(s)

Counsel for the Appellant(s): Mr. Amit Kapur
Ms. Aanchal Mullick
Mr. Vishal Anand

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

ORDER

Mr. Amit Kapur, learned counsel for the appellant has finished his arguments.

Post the matter for reply submissions by the learned counsel for the respondents on **23rd August, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

rkt/vt